

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.198/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06 September 2017, 10.30 A.M

Name of the Company	Anil Aggarwal & Ors Vs. Yogendra Prasad & Ors.		
Under Section	424(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Arupnath Bhattacharya Advocate

2. Amritlal Chatterjee

3. Saswati Dey

Petition/

6/6
6.9.17

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06.09.2017 – CP No.198/2017 – Anil Aggarwal & Ors. Vs. Yogendra Prasad & Ors.

O R D E R

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner submitted that the matter is pending before the Hon'ble Supreme Court. In view of the pendency of the matter in the Hon'ble Supreme Court, he prayed for some time. Heard, prayer is allowed.

Fixed on 24.10.2017.

sd/r
MANORAMA KUMARI
MEMBER(J)